

measuring 3343.69 Square Feet and bounded on the:  
 East by : Site No.13 and 14 West by : Road.  
 North by : Private Property South by : Private Property

**SRI.SUDHIR B.B., ADVOCATE**  
 No:334, 9th Main, 14th Cross, Indiranagar BANGALORE 560038

**SCHEDULE I  
 FORM A  
 PUBLIC ANNOUNCEMENT**  
 (Regulation 14 of the Insolvency and Bankruptcy Board of India  
 (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
 BER SARAI LABS PRIVATE LIMITED**

1. NAME OF CORPORATE PERSON	Ber Sarai Labs Private Limited
2. DATE OF INCORPORATION OF CORPORATE PERSON	14/06/2024
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies - Bangalore
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U62091KA2024PTC189763
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Sy No 8 to 14 & 55, Embassy Tech Village, Outer Ring Road, Devarabisanahalli, Varthur Hobli, Bellandur, Bangalore, Karnataka, India, 560103
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	15/06/2026
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Sumana Rao Address: No. 56, 4th Cross, 2nd Sector, Nobonagar, Bannerghatta Road, Bengaluru - 560076, Karnataka Email: csraosumana@gmail.com / bersarai.vi@gmail.com Ph.No.: +91 94485 21179 Reg No: IBBI/PA-002/IP-N00059/2017-18/10111 AFA: AA2/10111/02/300627/204404 AFA valid upto: 30 June 2027
8. LAST DATE FOR SUBMISSION OF CLAIMS	16/07/2026

Notice is hereby given that **BER SARAI LABS PRIVATE LIMITED** has commenced Voluntary Liquidation on **15 June 2026**.

The stakeholders of **BER SARAI LABS PRIVATE LIMITED** are hereby called upon to submit proof of their claims, on or before 16 July 2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only to [csraosumana@gmail.com](mailto:csraosumana@gmail.com) Or [bersarai.vi@gmail.com](mailto:bersarai.vi@gmail.com). All other stakeholders may submit the proof of claims in person, by post or by electronic means. The relevant forms may be downloaded from the website of IBBI i.e. <https://ibbi.gov.in/home/downloads>. Submission of false or misleading proofs of claim shall attract penalties.

**For BER SARAI LABS PRIVATE LIMITED (Under Voluntary Liquidation)**

Sd/-

Sumana Rao

Liquidator

IBBI/PA-002/IP-N00059/2017-18/10111

No. 56, 4th Cross, 2nd Sector, Nobonagar, Bannerghatta Road,  
 Bengaluru - 560076, Karnataka

Date: 18/06/2026

Place: Bangalore

**PUBLIC NOTICE**

(Under Section 102 of the Insolvency and Bankruptcy Code, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF MS. SARITA BOORUGU (alias Ms.sarita Gram)  
 PERSONAL GUARANTOR TO WYNAH INDUSTRIES LIMITED**

PARTICULARS